

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM-1005/2024	11.09.2024	02.05.2025	233	22	2
			Suit for Recovery	CS COMM-1230/2023	12.09.2024	03.05.2025	233	25	2
			Suit for Recovery	CS COMM-277/2024	22.02.2024	06.05.2025	439	20	3
			Suit for Recovery	CS COMM-947/2024	02.09.2024	07.05.2025	247	32	1
			Suit for Recovery	CS COMM-705/2022	25.02.2022	09.05.2025	1169	30	3
			Suit for Recovery	CS COMM-821/2023	18.05.2023	13.05.2025	726	20	3
			Suit for Recovery	CS COMM-1352/2024	09.12.2024	23.05.2025	165	23	1
			Petition U/s 34 of Arbitration Act, 1996	OMP COMM-3/2024	05.01.2024	24.05.2025	505	10	2
			Suit for Recovery	CS COMM-688/2024	05.06.2024	27.05.2025	356	21	2
			Suit for Recovery	CS COMM-1168/2024	23.10.2024	28.05.2025	217	26	2
			Suit for Recovery	CS COMM-2015/2022	22.08.2022	31.05.2025	1013	14	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/750/2019	22-05-2019	14-05-2025	2184	6	NIL
			CS (COMM)	CS (COMM)/563/2024	06-05-2024	14-05-2025	373	NIL	NIL
			OMP (COMM)/	OMP (COMM.)/33/2024	02-05-2024	30-05-2025	393	23	1
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	CS (COMM)/	CS (COMM)/750/2019	22-05-2019	14-05-2025	2184	6	NIL
			CS (COMM)	CS (COMM)/563/2024	06-05-2024	14-05-2025	373	NIL	NIL
			OMP (COMM)/	OMP (COMM.)/33/2024	02-05-2024	30-05-2025	393	23	1
4	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/1574/2023	12-12-2023	03-05-2025	508 DAYS	10 DAYS	NIL
			RECOVERY	CS (COMM)/48/2024	09-01-2024	07-05-2025	484 DAYS	12 DAYS	NIL

			RECOVERY	CS (COMM)/229/2023	07-02-2023	15-05-2025	828 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/240/2023	09-02-2023	20-05-2025	831 DAYS	18 DAYS	NIL
			RECOVERY	CS (COMM)/691/2022	23-02-2022	24-05-2025	1186 DAYS	17 DAYS	NIL
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/136/2023	02-08-2023	27-05-2025	664 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/1001/2024	11-09-2024	28-05-2025	259 DAYS	22 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	CS (COMM)/527/2023	25-03-2023	29-05-2025	796 DAYS	NIL	3 DAYS
			305 EXTENSION BLOCK THC DELHI	CS (COMM)/539/2024	02-05-2024	30-05-2025	393 DAYS	NIL	13 DAYS
			305 EXTENSION BLOCK THC DELHI	CS (COMM)/1240/2023	16-09-2023	31-05-2025	623 DAYS	NIL	7 DAYS
			305 EXTENSION BLOCK THC DELHI	Counter Claim/4/2024	08-01-2024	31-05-2025	509 DAYS	NIL	7 DAYS
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI CENTRAL COURT DELHI	CENTRAL	CS (COMM)	1274/2023	27.09.2023	K. KIRAN	586 DAYS	7 DAYS	NIL
			CS (COMM)	1461/2023	01.11.2023	SURJEET SINGH	559 DAYS	6 DAYS	NIL
			CS (COMM)	1021/2024	17.09.2024	SATYENDRA KUMAR SINGH	244 DAYS	SAME DAY	NIL
			OMP (COMM)	1852/2020	18.12.2020	TIN K. GUPTA	1617 DAYS	2 DAYS	NIL
			OMP (COMM)	2126/2022	06.09.2022	TEJ PRATAP	998 DAYS	1 DAY	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	975/2023	01.07.2023	08.05.2025	677	3	0
			CS(COMM)	1033/2023	09.05.2023	09.05.2025	519	2	0
			CS(COMM)	618/2023	12.04.2023	19.05.2025	768	6	0
			CS(COMM)	177/2023	15.12.2023	17.05.2025	519	15	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS (COMM)/1150/2023	10-08-2023	01-05-2025	630		

			CS	CS (COMM)/220/2025	24-02-2025	05-05-2025	70		
			CS	CS (COMM)/2499/2019	17-10-2019	07-05-2025	2029		
			CS	CS (COMM)/1050/2023	19-07-2023	09-05-2025	657		
			CS	CS (COMM)/1257/2024	16-11-2024	16-05-2025	181		
			CS	CS (DJ)/317/2021	05-04-2021	20-05-2025	1506		
			CS	CS (COMM)/3557/2021	24-09-2021	24-05-2025	1338		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	1061/2024	24.09.2024	24.05.2025	242	1	0
			CS (COMM)	911/2024	22.08.2024	28.05.2025	279	1	0
			CS (COMM)	1027/2024	20.05.2025	20.05.2025	244	1	0
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/940/2024	29-10-2024	02-05-2025			3
			Execution (Comm.)	Execution (Comm.)/5/2025	03-01-2025	29-05-2025			3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						

21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS DJ	729/2018	14-05-2018	03-05-2025	2546	NIL	NIL
			CS (COMM)	532/2023	02-06-2023	17-05-2025	715	NIL	NIL
			CS (COMM)	118/2019	31-05-2019	22-05-2025	2183	NIL	NIL
			CS (COMM)	571/2021	04-12-2021	27-05-2025	1270	NIL	NIL
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Commerical Cases	CS (COMM)/415/2021	44462	45778	1316	6	N/A
				CS (COMM)/1073/2023	45255	45779	524	1	N/A
				CS (COMM)/276/2025	45750	45779	29	1	N/A
				CS (COMM)/64/2025	45679	45780	101	8	N/A
				CS (COMM)/421/2019	43753	45782	2029	4	N/A
				CS (COMM)/132/2025	45700	45782	82	1	N/A
				Misc DJ/2867/2024	45566	45785	219	1	N/A
				CS (COMM)/2883/2024	45491	45785	294	29	N/A
				CS (COMM)/3906/2024	45626	45791	165	13	N/A

				CS (COMM)/50 /2025	45673	45792	119	1	N/A
				CS (COMM)/83 9/2022	44797	45793	996	16	N/A
				CS (COMM)/39 70/2024	45649	45793	144	1	N/A
				CS (COMM)/86 4/2023	45195	45806	611	1	N/A
				CS (COMM)/19 0/2025	45723	45808	85	1	N/A
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	446/2019	20-11- 2019	16-05-2025	2001	107	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DARAN	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAN	NIL						
41	SH. SANJAY SHARMA- II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAN	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DARAN	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL						
48	SH. VIKAS DHULL, DISTRICT COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/ 464/2023	05-10-2023	02-05-2025	575	8	NIL
			Commercial Suit	CS (COMM)/ 392/ 2023	19-10-2019	05-05-2025	2025	9	NIL
			Commercial Suit	Contempt petition 2/2025	27/01/2025	07/05/2025	100	0	NIL
			Commercial Suit	CS (COMM)/ 320/ 2024	02/07/2024	17/05/2025	319	4	NIL
			Commercial Suit	CS (COMM)/ 284/ 2023	06/06/2023	21/05/2025	715	7	NIL
			Commercial Suit	CS (COMM)/ 474/ 2024	12/10/2023	24/05/2025	590	8	NIL
			Commercial Suit	CS (COMM)/ 282/ 2024	28/05/2024	29/05/2025	366	7	1
49	SH. AMIT BANSAL, DISTRICT COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT COMMERCIAL COURT-04	SOUTH WEST	NIL						